

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.1200
TO BE ANSWERED ON 28TH JUNE, 2019**

TREATMENT IN CGHS EMPANELLED HOSPITALS

1200. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has accorded approval to retired Government employees to get treatment from CGHS approved hospitals without referral from dispensaries;
- (b) if so, whether the Government proposes to give this facility to other CGHS card holders such as serving Government employees, security personnel/military personnel etc. in CGHS approved hospitals;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a): Yes. Central Government Health Scheme (CGHS) beneficiaries aged 75 years and above are permitted to seek direct OPD consultation from specialists of private hospitals empanelled under CGHS without referral from CGHS Wellness Centres.

(b) to (d): Presently, there is no such proposal. However, vide OM dated 15.01.2018, instructions have been issued to simplify referral system under CGHS in respect of all CGHS beneficiaries in all CGHS Cities. As per these instructions, all CGHS beneficiaries are permitted to seek OPD consultation from specialists at private hospitals empanelled under CGHS after being referred by any Medical Officer/ CMO of the CGHS Wellness Centre.